

Annexure 3

Name of the corporate debtor: Coral Infragold Private Limited
 Date of commencement of CIRP: 25.11.2020
 List of creditors as on: 01.04.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	AU Small Finance Bank Limited	CRK/CLAIM/FC/01	07.12.2020	62,010,872	62,010,872	Secured Financial Debt	-	NA	NA	No	-	NA	NA	NA	Claim settled between the Creditor and Corporate Debtor. Loan Closure Letter received from Financial Creditor.
2	Baid Leasing and Finance Co. Ltd.	CRK/CLAIM/FC/02	13.01.2021	6,792,021	6,392,518	Secured Financial Debt	6,392,518	NA	NA	No	5.94	NA	399,503	-	Claim amount, including overdue interest, recalculated as on the date of CIRP. Also, prepayment charges not admitted since there is no prepayment of the debt by the CD
Total				68,802,893	68,403,390	-	6,392,518	-	-	-	5.94	-	399,503	-	

